- (ख) क्या यह सच है कि कम्पनी को सरकार के प्रबन्ध के अन्तर्गत लाने के बाद उसे लगभग एक करोड रुपये में अधिक का घाटा हुआ ,
- (ग) क्या या सच हे कि कम्पनी के बहुत से कर्मचारियों को भविष्य निधि की सुविधा प्रदान नहीं की गई है, और
- (घ) यदि हा, तो इस सम्बन्ध मे सरकार की क्या नीति है?

[INDIA ELE TRIC WORKS LIMITED (L'ENGAL)

45. SHRIJ P YADAV: SHRI PITAMBER DAS: SHRI MAN SINGH VARMA:

Will the Min ster of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

- (a) whether 1 is a fact that India Electric Works Limited (Bengal) was taken over by Jovernment in July, 1960:
- (b) whether it is a fact that the company incurred a loss of more than rupees one crois after it was brought under the management of Government,
- (c) whether it is a fact that a number of employees of the company have not been given provident fund benefits, and
- (d) if so what is the Policy of Government in this repard?

अौद्योगिक विष्ाम, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री (श्री फखरद्दीन अली अहमद): (क्) त्था (ख) जी हा। म० इण्डिया इलेक्ट्रिक वक्सी लि० कलकता का प्रबन्ध जलाई, 1960 में ले निया गयाथा।

- (ग) जी, नहीं ।
- (घ) प्रम्न ही नहीं उठता।

THE MINISTER OF INDUSTRI ALDEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRIFAKHRUDDIN ALI AHMED):

(a) and (b) Yes, Madam. The Management

- of M/s. India Electric Works Ltd., Calcutta was taken over in July, 1960.
 - (c) No. Madam
 - (d) Does not arise.]

राज्यों में रेल की पटरियों के ऊपर पुलों का निर्माण

- 46. श्री जगदम्बी प्रसाद यादव: क्या रेल मत्री यह बताने की कुपा करेगे किः
- (क) क्या यह सच है कि भारत मर-कार, राज्य सरकारो द्वारा अनुरोध किये जान पर रेल की पटरियो के ऊपरी पुलों के निर्माण का कार्य इम शर्त पर अपने हाथ मे लेती है कि सम्बद्ध राज्य सरकार इस प्रकार के ऊपरी पुलों के निर्माण की लागत में अपना अणहान करे;
- (ख) क्या रेल विभाग कुछ स्थानो पर उन स्थानों के महत्व को ध्यान मे रखते हुए स्वय भी ऊपरी पुलो का निर्माण करता है;
- (ग) क्या सरकार के मामने (1) पटना-मीठापुर (2) राजेन्द्र नगर (3) पटना सिटी (4) पाक्र (5) कोडरमा (6) जमुई पर ऊपरी पुल बनाने का कोई प्रस्ताव विचाराधीन है, और
- (घ) यदि हा, तो पुलो का निर्माण कार्य कब तक आरम्भ कर दिये जाने की सम्भावना है ?

[CONSTRUCTION OF OVER-BRIDGES IN STATES

- 46 SHRI J P YADAV: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the Government of India undertake to construct over-bridges on the request of the State Governments on the condition that the State Government concerned contributed their own share towards the cost of construction of such over bridges,
- (b) whether the Railways also construct over bidges of their own at certain points keeping in view the importance of such points;

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- (c) whether Government have any proposal under consideration to construct over-bridges at (1) Patna-Mitha-pur, (11) Rajendra Nagar, (111) Patna city, (iv) Pakur, (v) Kodarma and (vi) Jamui, and
- the time by when the (d) if so, work on the construction these of over-bridges is likely to be taken up ?]

रेल मंत्री (डा० राम सूभग सिह): (क) और (ख) रेल शासन वर्तमान व्यस्त समपारो की जगह सडक ऊपरी/निचले पूली का निर्माण/ कार्य हाथ में लेता है बशर्ते राज्य सरकार/ सडक प्राधिकारी सम्बंधित वरीयता निर्माण का अपना हिस्सा शरु करने का वर्ष सचित करते हुए ऐसी योजनाए प्रायोजित करे और पुल तथा पहच-मार्गो के निर्माण सम्बन्धी लागत का 50 प्रतिशत ओर भूमि अधिग्रहण की पूरी लागत वहन करने का वचन दे।

(ग) ओर (घ) अब तक, कोडरमा स्टेशन पर वर्तमान समपार ने बदले चार्थी पचवर्षीय योजना मे, एक महक ऊपरी पूल वे निर्माण के लिए बिहार सरकार द्वारा अनन्तिम प्रस्ताव आया है। राज्य सरकार जैसे ही अपने अन्तिम अनुमोदन ओर वरी यता तथा निधि के आबटन की सूचना देगी, रेलवे आवश्यक कार्रवाई शुरु कर देगी।

†[THE MINISTER OF RAILWAYS (DŘ RAM SUBHAG SINGH) The railways undertake works for construction of road over/under bridges replacement of existing busy level crossings, provided the individual schemes are sponsored by the State Government/ Road authority indicating the relevant priority and the year in which the State Government/Road authority will be able to take up their portion of the work and on their undertaking to bear 50% cost of construction of the bridge and the approaches and total cost of land acquisition, if any

(c) and (d) So far there is a tentative proposal from the Government of Bihai for construction of a road over-bridge during the fourth plan period in replace-ment of the existing level crossing at Kodarma station only The railway

f] English translation

will take necessary follow up action as soon as the State Government communicate their final approval to the proposal indicating the priority and allocation of funds 1

to Questions

CENTRAL PROJECTS IN PUNJAB DURING FOURTH PLAN

- **SARDAR** HARCHARAN SINGH DUGAL · Will the Minister of DEVELOPMENT, IN-INDUSTRIAL TERNAL TRADE AND COMPANY AFFAIRS be pleased to state
- (a) the particulars of Central projects, with their location, which are proposed to be set up in Punjab during the Fourth Five Year Plan period,
- (b) whether it is a fact that the Government of Punjab have recently represented for allocation of more Central projects in that State during the Fourth Plan period, and
- (c) if so, the details of the demands of the State in this regard and the reaction of Government thereto?

THE MINISTER OF INDUSTRIAL DEVELOPMENT INTERNAL TRADE AND COMPANY AFFAIRS (SHRI ALI f**AKHRUDD**IN AHMED) Central Industrial projects (a) The included in the Fourth Plan are indicated on pages 252-257 of the Draft Fourth Five Year Plan Report Although no specific Cential project in Punjab has been included in the Draft Fourth Plan, consideration is being given to the expansion of the Nangal Fertiliser Project on which detailed studies are currently in progress

(b) Yes Madam

(c) The State Government has desired projects which are that some of those included in the Draft Outline of the Fourth Plan and for which locations have not vet been decided should be located The request of the State for locating the central Punjab Government industrial projects in that State will be kept in view at the time of finalising their location after a final decision on their implementation is taken

48 [Transferred to the 30thJuly > 1969.